

- (d) Does not arise.

Organising Olympics in India

2552. DR. SONAL MANSINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is keen to conduct Olympics in India in near future;
- (b) if so, the details of preparedness for the same;
- (c) whether India raised its demand with International Olympics Committee;
- (d) if so, the details thereof; and
- (e) the chances of conducting Olympics in India?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (e) Olympics are allotted by the International Olympic Committee through a bidding process. Bidding to multi-sports international events, including Olympics in India, is the responsibility of Indian Olympic Association (IOA). According to IOA, its Executive Council and Special General Assembly has resolved to issue the Expression of Interest for hosting of 2032 Olympic Games.

As per the guidelines issued by this Ministry, IOA has to seek the approval of the Government before bidding for such events. No proposal has been received in this Ministry from IOA for permission to apply for hosting of the Olympics.

Commonwealth Games, 2022

2553. SHRI PARTAP SINGH BAIWA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether India will be hosting any events of the Commonwealth Games, 2022;
- (b) if so, the events to be held and the estimated cost thereof;
- (c) whether the location of the events within India has been decided; and
- (d) if not, the process by which the host cities will be decided?